

Central Administrative Tribunal Lucknow Bench Lucknow.

O.A. NO. 499/2007.

This, the 20th day of December 2007.

Hon'ble Mr. M. Kanthaiah, Member (J)

1. Awadhesh Kumar, aged about 48 years, son of late Shri Chandra Bhal, resident of C-12/2, RDSO Colony, Manak Nagar, Lucknow.
2. Arundhati Kdalita, aged about 42 years, wife of Shri Anup Kumar Goswami, resident of -167-B, Gate No. 3, East Mali Gaon, Gauhati.

Applicants.

By Advocate Shri Praveen Kumar.

Versus

1. Union of India, through the Secretary, Ministry of Railway Board, New Delhi.
2. The Director General, RDSO, Manak Nagar, Lucknow.
3. The Executive Director (Psycho), Psycho-Technical Directorate, RDSO, Manak Nagar Lucknow.

Respondents.

By Advocate Shri N.K. Agarwal.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Heard both sides.

2. Learned counsel for the applicant wants disposal of original application for consideration of his pending representation by the respondents' authorities and the purpose of O.A. will be served. By way of such disposal, the applicant is not claiming any substantial relief against the respondents except, seeking disposal of his representation at this stage in respect of his claim for promotion.
3. In view of the above circumstances, the O.A. is disposed of with a direction to the respondents to dispose of the pending representation of the applicant covered under Annexure 4 and 6 as per rules and circular which is issued by the DOP&T on 10.4.1989 covered under Annexure A-7 within a period of 3 months from the date of receipt of copy of this order. No costs.


(M. Kanthaiah)
Member (J)

20.12.07